CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI Customs, Service Tax & Anti Dumping Branch . WEEKLY DISPATCH STATEMENT FROM 04-10-2021 TO 08-10-2021

<u>S.</u> <u>NO.</u>	APPEAL NO .	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1 2	ST/50046/2016 C/50235/2020	51821/2021 51856/2021	1/10/2021 6/10/2021	4/10/2021 7/10/2021
		MISC ORDERS		
1	C/55387/2013	50106-50107/2021	1/10/2021	4/10/2021
2	ST/50774/2020	50108/2021	6/10/2021	7/10/2021
3	C/50987/2021	50109/2021	6/10/2021	7/10/2021

uploaded in PDF formation the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT websited.

DEPUTY REGISTRAR